BIO – DATA



Name : Hon'ble Mr. Justice Chitta Ranjan Dash

Source : Service

Date of Birth : 21.05.1962

Place of Birth : Sonepur

Father's Name : Late Justice Jagneswar Dash

Mother's Name : Late Sudhamayee Dash

- ❖ Passed Matriculation in the year 1978 from Panchayata Samiti High School, Ullunda in the District of Sonepur.
- ❖ Passed Intermediate In Arts from Dhenkanal College Dhenkanal.
- Graduated from B.J.B. College, Bhubaneswar with Political Science (Hons) in the year 1982.
- ❖ Graduated in Law from Madhu Sudan Law College, Cuttack in the year, 1985.
- ❖ Obtained Degree of L.L.M. as a Non-collegiate candidate In Utkal University on Constitutional Law as Special Paper.
- Enrolled as an Advocate in 1986 and joined the office of Hon'ble Shri Justice A.S. Naidu as a junior.
- Appointed as Additional Standing Counsel in the year 1992 and continued till the end of 1994.
- ❖ Joined the service in the Cadre of Orissa Superior Judicial Service (Senior Branch) as a Direct Recruit on 16.02.1999.
- Worked as Additional District & Sessions Judge, Sambalpur, Additional District & Sessions Judge, Deogarh, Special Judge (Vigilance), Sambalpur, District & Sessions Judge, Keonjhar, District & Sessions Judge, Berhampur, Chairman, Orissa Sales Tax Tribunal, Cuttack and Registrar (Administration) of Orissa High Court, Cuttack.
- ❖ Elevated as an Additional Judge of the Orissa High Court on 07.10.2009.